

Address by the Vice-
President discharging
the functions of the
President

[Shri N. R. Ghosh]

I shall draw attention to what appeared in the *Statesman* today and what appeared in newspapers previously. It will prove that not only were there secret arsenals concealed in mosques, concealed in private houses, but some of these have been recovered now, and it will appear that even the Pakistan Deputy High Commissioner's people and others were busy in actually inflaming these Mohemmadans, against some of whom the DIR has been used.

In conclusion, I only say this...

Shri P. R. Patel: We shall sit for five minutes more.

Mr. Speaker: I cannot give more time.

An Hon. Member: Let him conclude tomorrow.

Shri N. R. Ghosh: Then can I conclude tomorrow?

Mr. Speaker: No, no.

Shri N. R. Ghosh: I tell our Government that this question of infiltration is not an innocent question, it is not a question which should be brushed aside in this way. It is a security question, the question of the activities of disloyal people in Calcutta and

elsewhere, the operation of a spy ring with the conspiracy of Pakistan. These are all security questions. In the name of secularism, these people should not get protection. The Government should seriously look into this and do something about it.

17.01 hrs.

CORRECTION TO STATEMENT

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis): I seek the indulgence of the House to make a small correction in the statement which was made by the Home Minister this morning. The names of the three persons arrested in the Hazratbal case were given as: Abdul Rahim Bandey, Abdul Rashid and Ghulam Mohd. Butt. The name 'Ghulam Mohd. Butt' was mentioned by mistake. It should be 'Qadir Butt'.

Shrimati Renu Chakravartty (Barackpore): You released the other man and arrested this man?

Mr. Speaker: The House now stands adjourned to meet again tomorrow.

17.02 hrs.

The Lok Sabha then adjourned till Eleven of the clock on Tuesday, February 18, 1964/Magha 29, 1885 (Saka).